

ITEM NO.9

Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No.1404/2021 in MA 821/2021 in MA 2120/2020 in W.P.(C) No. 1443/2019

S SHANKAR

Petitioner(s)

VERSUS

THE ELECTION COMMISSION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.110303/2021-EXTENSION OF TIME)

Date : 20-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MS. JUSTICE HIMA KOHLI

For Applicant

- State Mr. Mukul Rohagti, Sr. Adv.  
Election Mr. K. Krishna Kumar, AOR  
Commission

For S. Shankar

Mr. P. Wilson, Sr. Adv.  
Mr. K.V. Jagdishvaran, Adv.  
Mrs. G. Indira, AOR  
Ms. Haibila Nana, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

This Court vide Order dated 22-6-2021 while disposing of the miscellaneous application, granted extension of time till 15<sup>th</sup> September, 2021 to complete the entire process including publication/notification of election schedule and the result thereof before 15<sup>th</sup> September, 2021 as the Constitutional mandate to conduct elections in the time bound manner cannot be defeated in any manner.

The State of Tamil Nadu has filed a Notification dated 13-9-2021 issued by the Secretary to the Tamil Nadu State Election Commission in the Court today which is taken on record.

Heard Mr. Mukul Rohatgi, learned Senior counsel appearing for the applicant – State Election Commission and carefully perused the record.

So far as prayer (i) in the application seeking extension of time is concerned, learned Senior counsel submits that no order is required to be passed as elections are under way.

In view of the above, prayer (i) of the said application is rejected being infructuous.

So far as prayer (ii) in the said application is concerned, learned Senior counsel appearing for Mr. S. Shankar is directed to file an affidavit within a period of two days from today.

List the matter after two days.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)  
COURT MASTER (NSH)